

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF STAKEHOLDERS OF UNITRANS INFOTECH SERVICES PRIVATE LIMITED

1.	Name of Corporate Person	UNITRANS INFOTECH SERVICES PRIVATE LIMITED
2.	Date of incorporation of Corporate Person	13 July 2009
3.	Authority under which Corporate Person is Incorporated/Registered	Registrar of Companies, Bengaluru
4.	Corporate Identification Number /Limited Liability Identity Number of Corporate Person	U72200KA2009PTC050523
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	No.25, Corniche Al Latheef, Cunningham Road, Bangalore, Karnataka – 560052
6.	Liquidation commencement date of the Corporate Person	30 July 2025
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Ratnakar Shetty RPAR & Co LLP, #16, Level 3, Skyline Towers, 7 th Cross, Sampige Road, Malleswaram, Bangalore-560003 E-mail: rcshetty.co@gmail.com Contact No: 9986404040 Registration No: IBBI/IPA-001/IP-P01630/2019-2020/12718
8.	Last date for submission of claims	29 August 2025

Notice is hereby given that **Unitrans Infotech Services Private Limited** has commenced voluntary liquidation on 30th July 2025.

The stakeholders of **Unitrans Infotech Services Private Limited** are hereby called upon to submit proof of their claims, on or before 29th August 2025, to the Liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



RATNAKAR SHETTY
Insolvency Professional
IBBI / IPA-001 / IP-P01630 / 2019-2020 / 12718

Ratnakar Shetty

Liquidator in the matter of Unitrans Infotech Services Private Limited

Date: 03 August 2025

Place: Bengaluru